



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 27.09.2024

NOTICE

Please take notice that the following matters adjourned in the Court – IV on 19.09.2024, 20.09.2024 & 23.09.2024 respectively, are as follows. The next dates of hearing in the matters are indicated below: -

Sl. No.	Case No.	Name of Parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 570 of 2023 & I.A. No. 1867 of 2023 (PH)	Prism Johnson Ltd. Vs. Doosan Power Systems India Pvt. Ltd.	19.09.2024	04.11.2024
2.	Competition App. (AT) No. 59 of 2022 & I.A. No. 4607 of 2022 (PH)	JSW Paints Pvt. Ltd. Vs. The Competition Commission of India & Anr. With	19.09.2024	06.11.2024
3.	Competition App. (AT) No. 60 of 2022 & I.A. No. 4710, 4711 of 2022 (PH)	Sri Balaji Traders Vs. Competition Commission of India & Ors.	19.09.2024	06.11.2024
4.	Comp. App. (AT) (Ins) No. 410 of 2022 & I.A. No. 1076 of 2022 (PH)	Raj Kumar Sahni & Ors. Vs. Dilwara Leasing and Investment Ltd. & Ors.	20.09.2024	05.11.2024

5.	Comp. App. (AT) No. 65 of 2019 & I.A. No. 1075 - 1076 of 2021 (PH)	C. Valli Narayan Vs. C. Krishniah Chetty and Sons Pvt. Ltd. & Ors. With	23.09.2024	07.11.2024
6.	T. A. No. 1 of 2023 in Comp App (AT) (CH) No. 70 of 2023 & IA No. 947, 948, 949, 4975, 5002 of 2023 (PH)	C Ganesh Narayan Vs. C. Krishniah Chetty and Sons Pvt. Ltd. & Ors.	23.09.2024	07.11.2024

By order of Hon'ble Chairperson
-Sd/-
Registrar